

HIGH COURT OF CHHATTISGARH, BILASPUR
CIRCULAR

No. 276 (Mis.)/
II-14-1/2025

Bilaspur, dated: 05 August, 2025

All the Officers & employees of the High Court Registry are expected to maintain discipline and conduct themselves with courtesy, dignity and propriety and strict adherence to the Code of Conduct.

They are also expected to interact with colleagues and subordinates with politeness and respect, fostering a cooperative work environment and to uphold the decorum and integrity of the institution through appropriate behavior, both within and outside the workplace.

Any form of undue influence, pressure tactics, intimidation, or threat whether direct or indirect to the concerned authority, interference in the functioning of Court and administration of justice, are strictly prohibited and shall be viewed as a serious breach of conduct, warranting appropriate disciplinary action.

By order of Hon'ble the Chief Justice

Sd/-
(Maneesh Kumar Thakur)
Registrar General

Endt. No. 15354 /
II-14-1/2025


Bilaspur, dated: 05 August, 2025

Copy forwarded to:-

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I. & E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur,
19. Director (CSJA), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
21. Additional Registrar (D.E./Judl./Adm.), High Court of Chhattisgarh, Bilaspur,
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. All Registrar (M)/Joint Registrar (M), High Court of Chhattisgarh, Bilaspur,
24. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur,
25. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
26. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
27. Sr. Librarian/Sr. Court Manager/Court Managers, High Court of Chhattisgarh, Bilaspur,
28. All Section In-Charge, High Court of Chhattisgarh, Bilaspur,

For information / necessary action.


(Maneesh Kumar Thakur)
 Registrar General